

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 25th October, 2019

No. HC.VII-50/2019/6282/A: On recommendation of the Judicial Academy, Assam & NEJOTI, the following Trainee Judicial Officers in Grade-III of the Assam Judicial Service (presently on Field Training as per High Court Notification No. HC.VII-50/2019/6078/A, dated 15th October, 2019) are deputed to study the best practices at the Chandigarh Judicial Academy and at various Courts at Chandigarh w.e.f. 03.11.2019 to 10.11.2019-

| Sl. No. | Name & Designation |
|---------|---|
| 1. | Smti Taslima Firdosa, Judicial Magistrate, 1 st Class, Udalguri |
| 2. | Smti Nadia Rehman, Judicial Magistrate, 1 st Class, Jorhat |
| 3. | Smti Jilmil Begum, Munsiff No.2, Lakhimpur, North Lakhimpur |
| 4. | Smti Sanskrita Khanikar, Munsiff, No.3, Dibrugarh |
| 5. | Smti Dikshya Rani Dutta, Judicial Magistrate, 1 st Class, Baksa |
| 6. | Smti Junamoni Kalita, Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana |
| 7. | Smti Sikha Barman, Judicial Magistrate, 1 st Class, Hojai |
| 8. | Shri Dip Jyoti Bez, Judicial Magistrate, 1 st Class, Golaghat |
| 9. | Shri HIRAKJYOTI DAS, Munsiff No.4, Cachar, Silchar |
| 10. | Smti Smriti Rekha Bhuyan, Judicial Magistrate, 1 st Class, Nalbari |
| 11. | Smti Bhawana Kakati, Munsiff, Bilasipara |
| 12. | Smti Nabanita Kalita, Munsiff No.3, Dhubri |
| 13. | Smti Meghali Saikia, Judicial Magistrate, 1 st Class, Jorhat |
| 14. | Smti Ranjumoni Pegu, Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu |

No. HC.VII-50/2019/6283/A: Hon'ble the High Court has been pleased to nominate Smti Kanchan Newar, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati to accompany the above Trainee Judicial Officers in Grade-III of the Assam Judicial Service, deputed to study the best practices at the Chandigarh Judicial Academy and at various Courts at Chandigarh w.e.f. 03.11.2019 to 10.11.2019, as Guide.

By order,
Sd/- DhruPAD KASHYAP DAS
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. **HC.VII-50/2019/6284 - 6298/A**, dated 25.10.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action-
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director (Academics), Chandigarh Judicial Academy, Chandigarh.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Jorhat / Lakhimpur, North Lakhimpur / Dibrugarh / Baksa / Nagaon / Golaghat / Dhubri / Karbi Anglong / Udalguri / Cachar, Silchar.
The District & Sessions Judges, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari are requested to inform the concerned trainee Judicial Officer(s), undergoing field training in the respective Stations, accordingly.
8. Smti Kanchan Newar, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati.
9. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
10. The Research Officer, Judicial Academy, Assam.
11. The concerned Trainee Judicial Officer.
12. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
13. The Administrative Officer (Judl.), Appointment Section, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

Wry 25.10.19
Registrar (Judicial)
25.10.19